

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1418**  
TO BE ANSWERED ON 06/12/2024

**FUNDS GRANTED TO KERALA UNDER PMGSY**

1418 SMT. P. T. USHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds granted to Kerala under Pradhan Mantri Gram Sadak Yojana (PMGSY) for the last three years and current year, district-wise;
- (b) whether Government is aware of any delays experienced or administrative issues leading to non-completion of roads under PMGSY in Kerala and especially Kozhikkode district; and
- (c) if so, the details thereof and action taken in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): The allocation/release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the state which inter-alia depends on works in hand, execution capacity of the State and unspent balances available with the State. The funds for implementation of the scheme are released by the Ministry to the State as whole. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU. A total of Rs. A total of ₹ 280.75 Crores have been released as PMGSY Central share to the State of Kerala, during the last three years and the current year (as on 3-12-2024).

The District-wise expenditure under various interventions of PMGSY may be accessed at the programme website [omms.nic.in=>progress monitoring=>MPR1](http://omms.nic.in=>progress%20monitoring=>MPR1).

(b) & (c): A total of 5,312 Km road length has been sanctioned under various ongoing interventions/verticals of PMGSY, out of which 4,264 Km road length has already been completed and 1,011 Km road length are at various stages of execution. The intervention/vertical wise physical achievements under PMGSY since inception till 03.12.2024 are given below:

<b>(Road length in Km)</b>			
<b>Name of intervention/vertical</b>	<b>Sanctioned</b>	<b>Completed</b>	<b>Balance*</b>
PMGSY-I	3,308	3,240	41
PMGSY-II	583	562	16
PMGSY III	1,421	462	954
<b>Total:</b>	<b>5,312</b>	<b>4,264</b>	<b>1011</b>

*\* Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.*

All works sanctioned under PMGSY-I and II have already been completed in the district of Kozhikode. Only 12 works of length 65 Km under PMGSY-III are in progress at different stages of execution.

The timeline for completion of PMGSY-I, II & PMGSY III is upto March, 2025.

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